

INTERLOCUTORY APPLICATION NO. 1

(Application for Permission to file SLP)

WITH

INTERLOCUTORY APPLICATION NO.

(Application for Permission to file Lengthy Synopsis & List of Dates)

WITH

INTERLOCUTORY APPLICATION NO.

(Application for Exemption from filing official translation)

WITH

INTERLOCUTORY APPLICATION NO.

(Application for Condonation of Delay in filing the Special Leave Petition)

WITH

INTERLOCUTORY APPLICATION NO.

(Application for Condonation of Delay in refiling the Special Leave Petition)

IN

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. CC... 13593-94 OF 2016

WITH PRAYER FOR INTERIM RELIEF

ASSOTECH REALTY PVT. LTD.

...PETITIONER(s)

VERSUS

SATISH GOVIND & ORS.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above-mentioned has been filed against the Judgment and Order dated 16.09.2015 & 26.10.2015 passed by the High Court of Judicature at Allahabad, in Civil Misc. Writ Petition No. 50907 of 2015 and Civil Misc. Review Application No. 350928 of 2015 respectively.

It is submitted that Special Leave Petition filed against order dated 26.10.2015 is within time, and there is a delay of 17 days in Special Leave Petition filed against order dated 16.09.2015 and delay of 163 days in refiling and counsel has filed an application for condonation of delay to condone the said delay.

It is further submitted that the petitioner is party in another matter i.e. C.M. R.A. No. 350928 of 2015.

It is further submitted that leave in SLP(C) No. 13021 of 2011 referred to an Annexure P-7 was granted on 18.02.2015 by the Hon'ble Court. The same is registered as C.A. No. 2441 of 2015 and is pending. (Copy of order dated 18.02.2015 enclosed).

The matter above-mentioned is listed before the Hon'ble Court with this office report.

Dated this the 22nd day of July , 2016.

ASSISTANT REGISTRAR

Copy to:

Ms. Ruchi Kohli, Advocate.

ASSISTANT REGISTRAR